

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 4465
TO BE ANSWERED ON 19.03.2026

DEVELOPMENT OF MSMEs

4465. SHRI ANUP SANJAY DHOTRE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has conducted any survey for development of Micro, Small and Medium Enterprises (MSMEs) in the country;
- (b) if so, the details and the outcomes thereof including the funds allocated for the purpose;
- (c) whether the Government proposes to enhance the existing investment limits in plant and machineries in MSME sector, if so, the details thereof and if not, the reasons therefor; and
- (d) the other steps taken by the Government to have integrated approach for development of the MSME sector in the country?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) & (b): Ministry of Statistics and Programme Implementation conducts Annual Survey of Unincorporated Sector Enterprises (ASUSE) to capture the economic and operational characteristics of unincorporated non-agricultural establishments in manufacturing, trade, and services sectors. As per the latest report of ASUSE 2023-24, out of 7.33 crore estimated establishments, 99.9 % classified as MSMEs in all India. As per Udyam Registration portal of Ministry of MSME there are 7.94 crore MSMEs registered as on 17.03.2026

(c): A revised definition, based on the twin criteria of investment and turnover, was adopted on 01.07.2020 to define Micro, Small and Medium Enterprises (MSMEs). The investment and turnover limits have been further revised to 2.5 and 2 times respectively for classification of MSMEs vide Notification SO. 1364(E) dated 21.03.2025 with effect from 01.04.2025. The revised definition is as follows:

Enterprise(Both Manufacturing and Services)	Investment in Plant and Machinery or Equipment	Turnover
Micro	Not exceeding Rs. 2.5crore	Not exceeding Rs. 10crore
Small	Not exceeding Rs. 25 crore	Not exceeding Rs. 100 crore
Medium	Not exceeding Rs. 125 crore	Not exceeding Rs. 500 crore

(d): The Government of India, through the Ministry of Micro, Small & Medium Enterprises (MSME), implements various schemes for the promotion and development of MSMEs across the country.

These schemes/ programmes include Prime Minister's Employment Generation Programme, Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises-Cluster Development Programme, Entrepreneurship Skill Development Programme, Procurement and Marketing Support Scheme, Raising and Accelerating MSME Performance, International Cooperation scheme, Tool Rooms, Technology Centre System Programme, National SC/ST Hub, MSME Champions, PM Vishwakarma etc.

Further, Government has taken a number of initiatives to support the MSME Sector across the country. Some of these are the following:

- i. Collateral free loan up to a limit of Rs. 500 lakh (w.e.f. 01.04.23) to MSEs with guarantee coverage up to 90 % for various categories of loan through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) under Credit Guarantee Scheme.
- ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund. This scheme has a provision for corpus of Rs.10,000 crore from Government of India.
- iii. New criteria for classification of MSMEs with higher threshold, based on Investment and Turnover, to widen the ambit of the MSME sector.
- iv. New registration of MSMEs through "Udyam Registration" for Ease of Doing Business.
- v. No global tenders for procurement up to Rs. 200 crore
- vi. Inclusion of retail and whole sale trades as MSMEs w.e.f. 02.07.2021.
- vii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- viii. Roll out of Raising and Accelerating MSME Performance (RAMP) programme with an outlay of Rs. 6,000 crore over 5 years.
- ix. Integration of Udyam Portal and National Career Service (NCS) of Ministry of Labour & Employment, as an outcome registered MSMEs are able to search for jobseekers on NCS.
- x. Under Vivad se Vishwas – I, relief by way of refund of 95% of the deducted performance security, bid security and liquidated damages was provided to MSMEs. Relief was also provided to MSMEs debarred for default in execution of contracts.
- xi. Launch of Udyam Assist Platform (UAP) to bring the Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending (PSL).
- xii. Launch of 'PM Vishwakarma' Scheme on 17.09.2023 to provide benefits to the traditional artisans and craftspeople engaged in 18 specified trades.